

## IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-CW-350-2020**

Helcino A. Fernandes ... Petitioner

V/s.

State of Goa and Ors. ... Respondents

Mr. J.E. Coelho Pereira, Senior Advocate with Mr. Bernard Fernandes, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General for the Respondents No.1,2,3 and 7.

**CORAM : M.S. SONAK &**

**SMT. M.S. JAWALKAR, JJ.**

**DATE : 24<sup>TH</sup> NOVEMBER,2020.**

**P. C.:**

Heard Mr. J.E. Coelho Pereira, learned Senior Advocate who appears with Mr. Bernard Fernandes, learned Advocate for the Petitioner and Mr. D.J. Pangam, Advocate General for the respondents No.1,2, 3 and 7.

2. Learned Advocate General points out that his office has not yet received the copy of the petition.

3. In any case, we issue notice to the respondents No.4, 5 and 6, returnable on 07/12/2020.
4. In addition to the usual mode of service, private service/ Humdast is permitted.
5. In case any of the respondents wish to file any response they may do so before the next date by serving advance copy to the learned Counsel appearing for the petitioner.
6. Stand over to 07/12/2020.

**SMT. M.S. JAWALKAR, J.**

**M.S. SONAK, J.**